

CENTRAL ADMINISTRATIVE TRIBUNAL

ERNAKULAM BENCH

O.A.No.267/97

Tuesday this, the 8th day of July, 1997.

CORAM:

HON'BLE SHRI A.V.HARIDASAN, VICE CHAIRMAN

HON'BLE SHRI P.V.VENKATAKRISHNAN, ADMINISTRATIVE MEMBER

1. K.Sivadasan, Extra Departmental Mail Messenger,  
Sub Record Office,  
Railway Mail Service(CT) Division,  
Tirur.
2. V.P.Gangadharan, Extra Departmental Mail Messenger,  
Sub Record Office, Railway Mail Service(CT) Division,  
Tirur. .. Applicants

(By Advocate Mr.Siby J.Monipally)

vs.

1. The Chief Post Master General, Kerala Circle,  
Trivandrum.
2. The Superintendent, Railway Mail Service,  
Calicut Division, Calicut.
3. The Sub Record Officer, Railway Mail Service(CT) Division,  
Tirur. .. Respondents

(By Advocate Mr. Shefik for SCGSC)

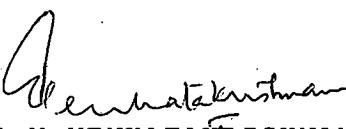
The Application having been heard on 8.7.1997, the Tribunal on the same day delivered the following:

O R D E R

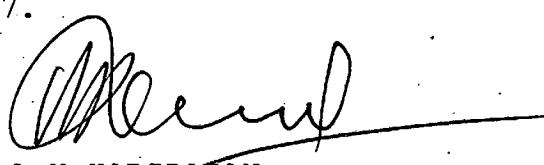
HON'BLE SHRI A.V.HARIDASAN, VICE CHAIRMAN:

Learned counsel for the applicants submits that in view of what is stated in the reply statement and the further development after filing of this application, the applicants do not wish to pursue the matter further and that the application may be closed as withdrawn. The application is therefore dismissed as withdrawn. No order as to costs.

Dated the 8th July, 1997.

  
P.V.VENKATAKRISHNAN

ADMINISTRATIVE MEMBER

  
A.V.HARIDASAN  
VICE CHAIRMAN